

(To be published in the Gazette of India Extraordinary Part I- Section I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
(DES-IV Section)

Public Notice No. 42 /2015-2020

New Delhi: Dated 16th October, 2018

Subject: Amendment in SION A-1486- regarding

In exercise of the powers conferred under paragraph 1.03 of the Foreign Trade Policy, 2015-2020 read with paragraph 1.01 of Handbook of Procedure 2015-20, the Director General of Foreign Trade notifies the amendment in description of item no 1 of SION A-1486 in the Handbook of Procedure Vol II.

2. The existing entry in SION A1486 of the Product Group "Chemical and Allied Products" is amended to read as under:-

S.No.	Export item	Qty		Import item	Qty allowed
A-1486	Sodium Lauryl Sulphate 90%	1 kg	1.	Lauryl Alcohol/ Myristyl Alcohol	0.780 Kg
			2.	Chloro Sulphonic Acid	0.441 Kg
			3.	Sodium Hydroxide	0.175 Kg
			4.	E.D.T.A Tech	0.0005 Kg

3. Effect of this amendment: Description of import item 1 in SION A-1486 is amended from **Lauryl Alcohol** to **Lauryl Alcohol/ Lauryl Myristyl Alcohol**.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Email:dgft@nic.in

(Issued from File No.01/83/171/01/AM19/DES-IV)